

securities obtained by the Corporation for it are disposed of and the amount realised from the securities is found to be less than the amount outstanding to the Corporation. This stage has not been reached in respect of any loan so far.

(b) Rs. 1,28,85,606/- upto 30th June, 1954.

Shri M. L. Dwivedi: May I know what are the companies or firms which are defaulting in payment so far, and if any action is taken by Government to realise the dues?

Shri A. C. Guha: I think it would not be in the interests of those companies to disclose the names. I can only say that there are only ten companies which have been defaulters in payment of some of their instalments, not all instalments.

Shri M. L. Dwivedi: What is the total sum of money which is still outstanding against the companies?

Shri A. C. Guha: Against a company or all companies?

Shri M. L. Dwivedi: All companies.

Mr. Speaker: He means the defaulting companies.

Shri M. L. Dwivedi: Yes, Sir. The defaulting companies.

Shri A. C. Guha: For interest, it will be Rs. 11,42,000, and for principal, it is Rs. 19,88,000. I think this figure should be compared with the amount due—Rs. 11,42,000 out of Rs. 1 crore due on account of interest, and Rs. 19,88,000 out of about Rs. 2 crores due for repayment of the principal.

Shri M. L. Dwivedi: May I know if any penalty has been prescribed by Government for the defaulting firms in case they do not pay the loan in time?

Shri A. C. Guha: I cannot understand what the hon. Member means by penalty, but every effort is being made to realise the amount. I think the hon. Members know that in one case

the Corporation has taken over the concern, that is, the Sonepur Glass Works.

Shri Sarangadhar Das: What is the present position about the particular glass works in Calcutta?

Shri A. C. Guha: The hon. Member is anticipating a question which will be coming later on.

TAXATION ENQUIRY COMMISSION

*91. **Shrimati Tarkeshwari Sinha:** Will the Minister of Finance be pleased to state:

(a) whether the Taxation Enquiry Commission has submitted its report;

(b) if not, when it is likely to be submitted; and

(c) how many States have been visited so far by the Commission?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) By December, 1954.

(c) All Part 'A' and Part 'B' States; the representatives of Part 'C' States met the Commission in Part 'A' and Part 'B' States adjacent to them.

Shrimati Tarkeshwari Sinha: May I know whether Government propose to publish the report immediately after receiving the report, or, do they propose to reserve that report to be published during the budget period?

Shri C. D. Deshmukh: Neither, Sir. We shall choose an appropriate time for publishing the report.

Shri N. M. Lingam: May I know whether the recommendations of the Commission will be taken into consideration in framing budget proposals for the next year?

Shri C. D. Deshmukh: Yes; effort will be made to do so.

Shri Bhawanji: Was there any representative from the Part C State of Kutch who met the Commission?

Shri C. D. Deshmukh: I require notice of that question.

Shrimati Tarkeshwari Sinha: May I know what is the criterion for Government to publish this report at the appropriate time?

Shri C. D. Deshmukh: Prudence. Sir.

LINGUISTIC COMPLAINTS

*95. **Shri Sadhan Gupta:** Will the Minister of Education be pleased to refer to the answer to a supplementary question on starred question No. 274 asked on the 23rd February 1954 and state:

(a) the nature of complaints received against the Uttar Pradesh Government regarding the Urdu language;

(b) whether such complaints have been received against any other State also;

(c) if so, the names of such States and the nature of the complaints received against each of them; and

(d) the action taken in this matter apart from and independent of a reference to the State Government concerned?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (c). Two statements are laid on the Table of the Sabha. [See Appendix I, annexure No. 21.]

(d) Such complaints are usually referred to State Governments, more-over the complaints received upto August, 1949, were placed before a Conference of Education Ministers and a Resolution was unanimously passed by that Conference about the policy to be followed regarding medium of instruction in schools which was referred to State Governments for implementation.

Shri Sadhan Gupta: May I know what was the resolution passed by the Education Ministers' Conference regarding the policy of medium of instruction?

Dr. M. M. Das: It was in August, 1949.

Shri Sadhan Gupta: What was the policy?

Dr. M. M. Das: It is a long list. Shall I read it?

Mr. Speaker: He may give it in brief.

Dr. M. M. Das: It was decided at the meeting that so far as primary education is concerned, every student has got a right to be taught in his own mother tongue. If in any school, the mother tongue of the student is not the regional language, then, if there are ten such students in a class and forty in the School, then in that school, separate arrangements have to be made for teaching them in their mother tongue. So far as the regional language is concerned, it should be introduced not earlier than Class III and not later than the end of the junior basic education period. In the secondary stage, if the number of students belonging to the minority languages is such as to conduct a separate school, and if such school is established by private persons, then Government shall have to give grants and other facilities as it gives to other institutions.

Shri Sadhan Gupta: I find that in the statement about West Bengal, it is said that in the Sakhawat Memorial Girls' School, Urdu has been continued for a year for Urdu speaking people. Am I to understand that after that period, the West Bengal Government intends to abolish that, and in that case, what does the Central Government propose to do?

Dr. M. M. Das: In that particular institution, the number of students speaking Urdu is very small, so as not to justify a separate arrangement for teaching Urdu. So, when the matter was referred to the State Government, the State Government said that for one more year they would continue teaching Urdu.